IV. A copy (in English and Hindi) of the Ministry of Human Resource Dsvelopment (Djpartment of Education) Notification G. S. R. No. 39 dated the 20th January, 1990 publishing the amendment to Statute 1(5)(i) of the Indira Gandhi National Open University Act, 1985, incorporating the revised pay of the Vice-Chancellor. [Placed in Library. *See* No. LT— 1082/90] Report and Accounts (1985-86) ofthe West Bengal Forest Develop-ment Corporation Limited, Calcutta and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF EN-VIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI) Madam, I lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) Twelfth Annual Report and Accounts of the West Bengal Forest Development Corporation Limited, Calcutta, for the year 1985-86 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon under sub-section (1) of section 619Aofthe Companies Act, 1956.

(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. *See* No. LT—1126/90 for (i) and (ii)].

I. Report and Accounts (1988-89) of the Central Civil Services Cultural and Sports Board, New Delhi and related papers.

IL Notification of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training)

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): Madam, I lay on the Table: — I A copy each (in English and Hindi) of the following papers r—

(a) Annual Report and Accounts of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1938-89 together with Auditors' Report on the Accounts.

(b) Statement by Government accepting the Report.

(c) Statemsnt giving reasons for the delay in laying the papers mantioned at (a) above. [Placed in Library. *See* No. LT— 935/90 for (a) to (c)].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions [Department of Personnel & Training under sub-section (2) of section 3 of the All India Services Act, 1951.

(i) G. S. R. No. 478 (E) dated the 15th May, 1990 publishing the Indian Administrative Service (Recruitment) Amendment Rules, 1990.

(ii) G. S. R. No. 479(E) dated the 15th May, 1990 publishing the Indian Police Service (Recruitment) Amendment Rules, 1990. [Placed in Library. *See* No. LT— 992/90 for (i) and (ii)].

## REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

SHRISUKOMALSEN: Ipresent the Thirty-SixthReport(in English and Hindi) of the Committee on GovernmentAssurances.

RESTORATION OF DEMO-CRACY IN MYANMAR (BURMA)

THE DEPUTY CHAIRMAN: Now, we take up Special Mentions. Shri Mohammed Amin Ansari, (Interruptions)